

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TREND FLOORING PRIVATE LIMITED Date of Commencement of Liquidation: 09-09-2020; List of Stakeholders as on Date: 18-09-2023; Name of IP: Mr. Chanchal Dua; Process Number: 1; Last 5 digit of registration number: 10821

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				1834453				NA
3	Secured financial creditors	1	19427463	1	17237566		2189897		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	6199212	1	6199212				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	5178295	1	5178295				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	33680503	3	33639776		40727		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	64485473	6	64089302		2230624		